

[Shrimati Geeta Mukherjee]

this question. I said that it is curious. I have raised this question. You also say that it is very curious. But then, the earlier thing, that is the cabin crew leaving the cabin earlier, our Indian Pilot's Guild President himself has said that to it is not proper and it is cowardice and nothing else.

SHRI K. NATWAR SINGH : I do not know whether you are aware, One crew is the operational crew the pilots who operate and the other is the flight purser and the air hostess and others. Miss Neerja Mishra did not leave; she gave her life.

SHRIMATI GEETA MUKHERJEE : I am saying about the cabin crew. The Guild President said. . . (Interruptions)

MR. DEPUTY-SPEAKER : That is what he is saying. Had they continued they would have asked the cabin crew to operate the aircraft and asked them to take them to some other place and that is why they have left.

SHRIMATI GEETA MUKHERJEE : Is it correct ? (Interruptions)

SHRI K. NATWAR SINGH : This is a matter of technical detail. I do not have the information. I am not sure if there are any international guidelines. We will find out and I will be happy to convey them to you.

SHRI H.N. NANJE GOWDA : I want to know one thing, whether the Government have taken any action about Pakistanis punishing the guilty. What action have they taken to find out that ?

MR. DEPUTY-SPEAKER : I cannot allow all the people to put supplementaries, please

SHRI BHATTAM SRIRAMA MURTY: I want to ask . . . (Interruptions)

MR DEPUTY-SPEAKER : In cannot allow. This is not the forum to raise a question.

SHRI BHATTAM SRIRAMA MURTY: Why do you not read the rules ?

MR. DEPUTY-SPEAKER : I have read; I cannot allow.

SHRI BHATTAM SRIRAMA MURTY: Therefore, you must allow me. You allowed the rest.

(Interruptions)

MR. DEPUTY-SPEAKER : I cannot allow.

SHRI BHATTAM SRIRAMA MURTY: This has been your attitude from the beginning. This is very unfair on your part. And I am the Mover of this Calling Attention.

MR. DEPUTY-SPEAKER : I will not allow. I am going to the next item.

(Interruptions)

SHRI BHATTAM SRIRAMA MURTY: I am very sorry. This is a very strange attitude.

(Interruptions)

In protest I walk out.

(Shri Bhattam Srirama Murty then left the House)

MR. DEPUTY-SPEAKER : As regards Item No. 8 in the Agenda, the Minister has informed that he will make the statement tomorrow.

14.26 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-Eight Report

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIKSHIT):
I beg to move :

"That this House do agree with the
Twenty-eighth Report of the Business
Advisory Committee presented to the
House on the 4th November, 1986."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the house on the 4th November, 1986."

The Motion was adopted

14.27 hrs.

MATTER UNDER RULE 377

[English]

- (i) Need to adopt necessary measures to check industrial pollution in Cochin.

PROF. K. V. THOMAS (Ernakulam) : Cochin, the industrial capital of Kerala, is facing the menace of pollution. The life in Cochin has been made difficult due to pollution. The city of Cochin is covered with fog in the morning hours. It is due to the poisonous gases like sulphur dioxide emitted from the factories. The Periyar river is polluted to such an extent that people cannot take bath in it. Now and then huge quantity of fish die due to pollution. I request the Government to take immediate action to save Cochin from pollution.

- (ii) Need to include Super Thermal power Plant at Talcher and Thermal Power Plant at valley in the 7th Plan

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Orissa is one of the States facing power famine. But proper and adequate attention is not being given to the State in the field of supply of power and also generation of power. The State figures very poorly in the massive power generation programme during the Seventh Five Year Plan. The proposals for establishment of a super thermal power station at Talcher and a thermal power plant at Ib valley which are considered absolutely necessary in the interest of the State have not been included in the Seventh Plan programme.

However, there are proposals to take up the Talcher super thermal power plant under the NTPC with the World Bank assistance and the Ib valley thermal power plant in the State sector with some foreign collaboration. All out efforts should be made to secure the World Bank assistance for the Talcher super Thermal power station at the earliest opportunity so that the work could start in this financial year itself. As regards the Ib valley thermal power station it would be better if the same is projected for USSR assistance in the discussion likely to be held with leaders USSR during the forthcoming visit of Soviet leader, Mr. Gorbachev.

[Translation]

- (iii) Need to provide proper marketing facilities for the Agricultural products of Himachal Pradesh.

SHRI K. D. SULTANPURI (Simla) : There is still no marketing facility available for crops like potatoes, apples, oranges, gingers etc. in Himachal Pradesh which the farmers of that State grow. As a result thereof the farmers are not able to get remunerative prices for their produce. Their economic condition is getting bad to worse day by day. The Government of India should render help to the State Government for construction of market centre. Arrangements should also be made to free the farmers, who bring their produce from Himachal Pradesh to Delhi, from the clutches of commission agents so that they may be saved from exploitation. The Government should buy these commodities which arrive in Delhi and other cities so that the farmers may get fair price. Financial help may also be provided to the State Governments for undertaking this work.

[English]

- (iv) Need to take early decision on the proposal of M/s. Hyundai Corporation of South Korea for the development of Paradip Port.

SHRIMATI JAYANTI PATNAIK (Cuttack) : South Korea has increased its iron or import from India and has expressed